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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid on the House.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Madam I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

**12.** Detailed Demands for Grants of the Ministry of Defence for the year 2011-2012.

(Placed in Library, See No. LT 4156/15/11)

**12.** Defence Services Estimates for the year 2011-2012.

(Placed in Library, See No. LT 4157/15/11)

...(Interruptions)

MADAM SPEAKER: Nothing else will go on record.

(Interruptions) अक्षु

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI PAWAN KUMAR BANSAL): Madam, on behalf of Shri Vilasrao Deshmukh, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2011-2012.

(Placed in Library, See No. LT 4158/15/11)

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

**12.** Detailed Demands for Grants of the Ministry of Power for the year 2011-2012.

(Placed in Library, See No. LT 4159/15/11)

**12.** Outcome Budget of the Ministry of Power for the year 2011-2012.

(Placed in Library, See No. LT 4160/15/11)

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

**12.** Detailed Demands for Grants of the Ministry of Road Transport and Highways for the year 2011-2012.

(Placed in Library, See No. LT 4161/15/11)

**12.** Outcome Budget of the Ministry of Road Transport and Highways for the year 2011-2012.

(Placed in Library, See No. LT 4162/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of Shri G.K. Vasan, I beg to lay on the Table:-

**12.** A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2009-2010.

**12.** Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4163/15/11)

(b) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2009-2010.

**12.** Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4164/15/11)

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a) of (1) above.

(Placed in Library, See No. LT 4165/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA PATEL): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines for the year 2011-2012.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

**12.** Detailed Demands for Grants of the Ministry of Women and Child Development for the year 2011-2012.

(Placed in Library, See No. LT 4166/15/11)

**12.** Outcome Budget of the Ministry of Women and Child Development for the year 2011-2012.

(Placed in Library, See No. LT 4167/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Madam, I beg to lay on the Table:-

**12.** A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2011-2012.

(Placed in Library, See No. LT 4168/15/11)

**12.** A copy of the Notification No. S.O. 2763(E) (Hindi and English versions) published in Gazette of India dated 10<sup>th</sup> November, 2010, making certain amendments in the Notification No. S.O. 394(E) dated 16<sup>th</sup> April, 1987 issued under Section 19 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 4169/15/11)

**12.** A copy of the National Green Tribunal (Manner of Appointment of Judicial and Expert Members, Salaries, Allowances and other Terms and Conditions of Service of Chairperson and other Members and Procedure for Inquiry) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 927(E) in Gazette of India dated the 26<sup>th</sup> November, 2010 under sub-section (3) of Section 35 of the National Green Tribunal Act, 2010.

(Placed in Library, See No. LT 4170/15/11)

इस्पात मंत्रालय के राज्य मंत्री (श्री बेनी प्रसाद वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

**12.** वर्ष 2011-2012 के लिए इस्पात मंत्रालय की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No. LT 4171/15/11)

(2) वर्ष 2011-2012 के लिए इस्पात मंत्रालय का परिणामी बजट।

(Placed in Library, See No. LT 4172/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English

versions) of the Ministry of Personnel, Public Grievances and Pensions and Union Public Service Commission for the year 2011-2012.

(Placed in Library, See No. LT 4173/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of Shri Jyotiraditya M. Scindia, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2008-2009, alongwith Audited Accounts under Rule 212(2) of the General Financial Rules.

**12.** A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2008-2009.

**12.**Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4174/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2009-2010, alongwith Audited Accounts alongwith Audited Accounts under Rule 212(2) of the General Financial Rules.

**12.** A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2009-2010.

**12.** Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4175/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2009-2010, alongwith Audited Accounts.

**12.** A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2009-2010.

**12.**Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4176/15/11)

**12.** A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2009-2010, for the year 2009-2010.

**12.** Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 2009-2010, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**12.**Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4177/15/11)

**12.** A copy of the Gas Cylinders (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 740(E) in Gazette of India 9<sup>th</sup> September, 2010, under sub-section (8) of Section 18 of the Explosives Act,

**12.**Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4178/15/11)

**12.** A copy of the Export of Fresh, Frozen and Processed Fish and Fishery Products (Quality Control and Inspection and Monitoring) Amendment Rules, 2010 (Hindi and English versions) published in Notification No. S.O. 143(E) in Gazette of India 21<sup>st</sup> January, 2011, under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963.

(Placed in Library, See No. LT 4179/15/11)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2009-2010, alongwith Audited Accounts.

**12.** A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2009-2010.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 4180/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY):  
Madam, on behalf of Shri Jitin Prasada, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 2860(E) and S.O. 2861(E) published in Gazette of India dated the 29<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 73 (Yamunanagar-Panchkula Section) in the State of Haryana.
- (ii) S.O. 1713(E) published in Gazette of India dated the 19<sup>th</sup> July, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 47 (Chengapalli-Walayar Section) in the State of Tamil Nadu.
- (iii) S.O. 1715(E) published in Gazette of India dated the 19<sup>th</sup> July, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 47 (Chengapalli-Walayar Section) in the State of Tamil Nadu.
- (iv) S.O. 1866(E) published in Gazette of India dated the 30<sup>th</sup> July, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Madras-Vijayawada Section) in the State of Tamil Nadu.
- (v) S.O. 1867(E) published in Gazette of India dated the 30<sup>th</sup> July, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 67 (Nagapattinam-Thanjavur Section) in the State of Tamil Nadu.
- (vi) S.O. 2052(E) published in Gazette of India dated the 23<sup>rd</sup> August, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 67 (Bangalore-Salem-Madurai Section) in the State of Tamil Nadu.
- (vii) S.O. 2269(E) published in Gazette of India dated the 14<sup>th</sup> September, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 47 (Chengapalli-Walayar Section) in the State of Tamil Nadu.
- (viii) S.O. 2310(E) published in Gazette of India dated the 17<sup>th</sup> September, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 205 in the State of Tamil Nadu.
- (ix) S.O. 2311(E) published in Gazette of India dated the 17<sup>th</sup> September, 2010, making certain amendments in the Notification No. S.O.1354(E) dated 9<sup>th</sup> June, 2010.
- (x) S.O. 2559(E) published in Gazette of India dated the 13<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 46 (Krishnagiri-Walajahpet

Section) in the State of Tamil Nadu.

- (xi) S.O. 2728(E) published in Gazette of India dated the 8<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 67 (Nagapattinam-Thanjavur Section) in the State of Tamil Nadu.
- (xii) S.O. 2733(E) published in Gazette of India dated the 8<sup>th</sup> November, 2010, making certain amendments in the Notification No. S.O.1813(E) dated 24<sup>th</sup> July, 2009.
- (xiii) S.O. 2803(E) published in Gazette of India dated the 18<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 68 (Salem-Ulundurpet Section) in the State of Tamil Nadu.
- (xiv) S.O. 2914(E) published in Gazette of India dated the 9<sup>th</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45 Extn., (Dindigul-Theni and Kumuli Section) in the State of Tamil Nadu.
- (xv) S.O. 2915(E) published in Gazette of India dated the 9<sup>th</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 68 (Salem-Ulundurpet Section) in the State of Tamil Nadu.
- (xvi) S.O. 2918(E) published in Gazette of India dated the 9<sup>th</sup> December, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45 (Dindigul to Theni & Kumuli Section) in the State of Tamil Nadu.
- (xvii) S.O. 159(E) published in Gazette of India dated the 24<sup>th</sup> January, 2010, making certain amendments in the Notification No. S.O. 1740(E) dated 10<sup>th</sup> October, 2006.
- (xviii) S.O. 160(E) published in Gazette of India dated the 24<sup>th</sup> January, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Chennai-Tada Section) in the State of Tamil Nadu.
- (xix) S.O. 200(E) published in Gazette of India dated the 1<sup>st</sup> February, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 45 (Dindigul to Theni & Kumuli Section) in the State of Tamil Nadu.
- (xx) S.O. 2845(E) published in Gazette of India dated the 26<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Delhi-Agra Section) in the State of Uttar Pradesh.
- (xxi) S.O. 1539(E) published in Gazette of India dated the 25<sup>th</sup> June, 2010, containing corrigendum to the Notification No. 762(E) (in Hindi version only) dated 6<sup>th</sup> April, 2010.
- (xxii) S.O. 1698(E) published in Gazette of India dated the 19<sup>th</sup> July, 2010, containing corrigendum to the Notification No. 768(E) dated 6<sup>th</sup> April, 2010.

(Placed in Library, See No. LT 4181/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of Shri Mukul Roy, I beg to lay on the Table:-

**12.** A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

**12.** Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2008-2009.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4182/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of Shri D. Napoleon, I beg to lay on the Table:-

**12.** A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2009-2010.

**12.** Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4183/15/11)

(b) (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2009-2010.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4184/15/11)

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Madam, I beg to lay on the Table:-

**12.** A copy of the Outcome Budget (Hindi and English versions) of the Department of Rural Development, Ministry of Rural Development for the year 2011-2012.

(Placed in Library, See No. LT 4185/15/11)

**12.** A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, for the year 2009-2010, alongwith Audited Accounts

(Placed in Library, See No. LT 4186/15/11)

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